

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.2966

TO BE ANSWERED ON 4th JANUARY, 2018

AMPHIBIOUS PLANES

2966. SHRI NARANBHAI KACHHADIYA:
SHRI ASHOK SHANKARRAO CHAVAN:
KUNWAR HARIBANSH SINGH:
SHRI SUDHEER GUPTA:
SHRI T. RADHAKRISHNAN:
SHRI BIDYUT BARAN MAHATO:
SHRI S.R. VIJAYAKUMAR:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government proposes to introduce air services using amphibian planes and if so, the details thereof;
- (b) whether the Government proposes to formulate a policy in this regard;
- (c) if so, the details thereof and the time by which it is likely to be formulated;
- (d) the names of airlines which have shown interest to use amphibian planes for air services;
- (e) whether any airlines has conducted trials of such planes in the country recently;
- (f) if so, the details thereof and the result of the said trials; and
- (g) the time by which it is likely to become functional?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)to(c): Madam, currently there is no proposal to introduce air services using amphibian planes by government. With repeal of Air Corporation Act in March 1994, airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate anywhere in the country. Under the Regional Connectivity Scheme (RCS) – UDAN (Ude Desh ka Aam Nagrik), operations are permitted through fixed wing aircraft (including seaplanes).

(d)to(g): Spice Jet has conducted demonstration flights with foreign registered Kodiak – 100 aircraft registration No N18KQ at Mumbai, Ahmadabad and Vijayawada. The government is not in a position to envisage the timeline by which amphibious planes would become functional, as the operation of amphibian planes would be decided by the operating company based on commercial considerations.
